

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

RA No. 301/94 in OA No. 913/91

NEW DELHI THIS THE 15TH DAY OF SEPTEMBER, 1994.

MR. JUSTICE S.K.DHAON, ACTING CHAIRMAN
MR. B.N.DHOUNDIYAL, MEMBER(A)

Shri Inderjit Singh

BY ADVOCATE SHRI J.P.VERGHESE.

Applicant

Chief Secretary,
Delhi Admn. & anr

vs.

Respondents

ORDER(ORAL)

Learned counsel for the applicant Shri J.P.Vergheze states that this review application may be dismissed as withdrawn. Accordingly, it is dismissed.

B.N.Dhoudiyal
(B.N.DHOUNDIYAL)

SNS

S.K.Dhaon
(S.K.DHAON)
ACTING CHAIRMAN